for industries already set up with : Russian collaboration?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): The Soviet Union has agreed to supply on 10 years' deferred payment terms (a) replacement equipments for the enterprises built-up with assistance o*x U.S.S.R, and (b) equipment neeessary for the fulfilment of the production programme of the enterprises built with assistance of U.S.S.R.

PAYMENT OP INDIAN CURRENCY TO RADIO CEYLON

- 21. SHRI D. THENGARI: Will the Minister of FINANCE be pleased to state:
- (a) the amount of Indian currency paid during the year 1965 for the publicity of Indian industries through the commercial service for Radio Ceylon; and
- (b) whether some steps are being taken by Government to check this outflow of Indian currency?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) A sum of Rs. 3.89 lakhs has been spent in foreign exchange during 1965 on account of Indian commercial advertisement through Radio Ceylon.

(b) This exchange has been released in terms of Government policy on export promotion. Government do not consider it necessary to put any further restrictions for the time being.

LAND FOR OFFICES OF POLITICAL PARTIES IN DELHI

- 22. SHRI RAM SINGH: Will the Minister o'f WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) how many political parties have been allotted Government land in Delhi for constructing party offices;

- (b) how many Government quar ters are at present being used political parties; and
- (c) what is the criterion followed for the allotment of Government land to political parties?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) Two.

- (b) Two.
- (c) Subject to the availability of land, it is allotted on payment of full market value. As the land in Delhi is scarce, and the demand for allotment is great, each case is considered on merit

PAYMENT OF RENT FOR GOVERNMENT-**PREMISES**

- 23. SHR1 RAM SINGH: Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) the number of Government houses which are being used by private individuals or organisations ir*-Delhi;
- (b) whether the payment of rent in all cases is up to date; and
- (c) if not, the number of cases in which rent has not been paid and since when?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND* KHANNA): (a) 199.

- (c) 122. Rent is mostly outstanding for the later part of the year 1965 and January,

CENTRAL HOUSE MORTGAGE CORPORATION

24. SHRI RAM SINGH: Will the-Minister of FINANCE be pleased to refer to the reply given to Unstarred